

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 52(ND)16
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE COMPANY: M/s. Mr. Pankaj Arora & Ors. V/s. M/s. International Institute of Finance Markets Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ka. Chandra Deora	Adv	} Respondents	Ka. Chandra Deora
2.	Rishi Sarda	"		
3.	Jahanshah	"		
4.	Adv. Rishi	"		
5.	Sh. Visender Ganda, Sr. Adv.		} Petitioners	Tarun Mehta
6.	Vipul Ganda, Adv.			
7.	Tarun Mehta, Adv.			
8.	Shelly Khanna, Adv.			

ORDER

As no time left, adjourned to 04.05.2017.

— Sd —
(S.K. Mohapatra)
Member Technical

— Sd —
(Ina Malhotra)
Member Judicial

(Anjali Rautela)